IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 112(ND)/2012

IN THE MATTER OF:

M/s Rupak Gupta & Anr.

M/s Banaras House Pvt. Ltd.

APPLICANT / PETITIONER

RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Virender Ganda, Sr. Advocate

Mr. Krishan Kumar, Advocate

Mr. Gauri Rishi, Advocate

Ms. Shelly Khanna, Advocate

For the RESPONDENT

ORDER

Learned Counsel for the parties are present and represents that the matter is part heard before the Hon'ble Principal Bench. Let the matter be placed before the Hon'ble Principal Bench on 18th September 2017.

> (DEEPA KRISHAN) MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)